

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 134
(IB)-916(PB)/2020

IN THE MATTER OF:

State Bank of India Applicant/petitioner
v.
Sh. Balbir Sharma Respondent

Order under Section 95 of Insolvency & Bankruptcy Code, 2016
Order delivered on 22.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE PRESIDENT

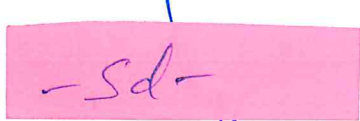
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

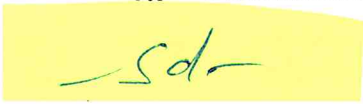
PRESENT:

For the Petitioner(s):- Mr. Vipin Datta, Adv.

ORDER

List on 19.04.2021.


(B.S.V PRAKASH KUMAR)
PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

22.03.2021
Aarti Makker